

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 519/252/ND/2018**

**In the matter of:**

M/s. Lomani Engineering Pvt. Ltd.  
Vs.  
ROC & another

**.Appellant**

**....Respondent**

**Under Section: 252.**

**Order delivered on 27.07.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant  
For the Respondent  
For the IT

: Mr. Ishwar Mohapatra  
: Mr. Shobit Srivastava, Advocate  
: Mr. Puneet Rai, St. counsel

**ORDER**

Pleadings are complete. For final hearing on 27.08.2018.

—SID—

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Mukesh